

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:670  
ANSWERED ON:24.07.2003  
EXCISE DUTY EXEMPTION ON KEROSENE AND LPG  
SRIPRAKASH JAISWAL

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has taken/likely to take any decision to exempt excise duty on kerosene sold through PDS and domestic LPG;
- (b) if so, the details thereof; and
- (c) the benefit likely to accrue to the consumers by exempting excise duty?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. SUMITRA MAHAJAN)

- (a): No such decision has been taken.
- (b) and (c): Do not arise in view (a) above.